

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2049#  
TO BE ANSWERED ON 18<sup>TH</sup> MARCH, 2025**

**REGULATORY BODY FOR PHYSIOTHERAPY STUDIES/SERVICE**

**2049. # DR. BHIM SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that there is currently no regulatory body for physiotherapy studies/services;
- (b) if so, whether Government is considering a proposal to constitute a regulatory body for the said profession; and
- (c) if so, the proposed plan and details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (c): A regulatory body “National Commission for Allied and Healthcare Profession” to regulate the education and services of the 57 allied and healthcare professionals including Physiotherapy studies/ services has been established by the Central Government vide notification dated 11.03.2024 under section 3 of the National Commission for Allied and Healthcare Professions Act, 2021.

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